

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1580
TO BE ANSWERED ON 28.07.2021**

TRIBUNAL COURTS

†1580. SHRI SUNIL KUMAR SONI:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of railway zones of the country where tribunal courts have been set up;**
- (b) the rules/criteria to set up the said tribunal courts; and**
- (c) whether the setting up of tribunal court under South East Central railway zone is under process?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a): At present, 23 Railway Claims Tribunal (RCT) Benches have been set up in 20 Cities in India covering territorial Jurisdiction of all the states and Zonal Railways.

(b): New Tribunal Bench is set up as per the provisions laid down in Railway Claims Tribunal Act, 1987 (54 of 1987).

(c): No, Sir.
